

(7)

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/142/2016**

**NAME OF THE PETITIONER(S) : SACMI COOPERATIVE MECCANICI IMOLA  
SOCIETA COOPERATIVA**

**NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others**

**UNDER SECTION : 397/398**

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1. Pawan Jhabak For Ras Jhabak	Counsel for Res	K.P.S.
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**ORDER**

Counsel representing the Petitioner present. Mr. Pawan Jhabak, Counsel for Respondent present. It is stated by the Counsel for Petitioner that settlement talks are still in progress and prayed time for submitting final outcome. Time is enlarged. **Put up on 27.07.2017 at 10.30 A.M.**

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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